Appendix 1 – Reporting to Supervisors

Name of	f lending	Instituti	on:												
				Stateme	ent of Loan	s to related	d parties	as at				_			
Name	Relati	Purp	Date of	Type	Amount	Amount	Rate	Remai	Colla	iteral	Credit I	Rating	Classifi	Remar	Except
of Relate d party	onshi p with NBF Cs	ose of loan	approva I (DDMM YY)	of Expos ure (Fund / Non- Fund based)	Sanctio ned (In ₹ crore)	Outstan ding (In ₹ crore)	of Intere st (%)	ning term to maturit y (days)	Valu e	Last valu atio n date	Interna I	Exter nal	cation of Account (Standa rd/SMA/ NPA)	ks (Accou nt Restru ctured/ Terms chang ed)	ion Report s by Interna I Auditor s
Total Relate d party loans															
Total Relate d party loans as %															

of total loans								
Total Relate d party exposu								
re as								
% of total Expos								
ure								

Note- NBFCs shall report total exposure to related parties which shall include loans and advances, non-fund-based facilities, investments and positive MTM values of derivatives.

Statement of Contr	acts and Arrang	ements to rel	ated parties as at		
Name of Related party	Relationship with NBFCs	Date of approval	Nature of contract/ arrangement	Value of contract/ Arrangement	Important Terms & Conditions (in brief)

Appendix 2 – Repealed Circular

No S.	Circular Number	Date of Issue	Subject
	DOR.CRE.REC.No.25/03.10.001/2022-	April 19, 2022	Loans and Advances-
			Regulatory Restrictions NBFCs

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